

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1709
TO BE ANSWERED ON 16.03.2022

PENDING DUES OF MGNREGA TOWARDS STATES

1709 DR. SASMIT PATRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the pending dues of MGNREGA payable towards the States, State-wise;
- (b) by when are they expected to be provided to the States; and
- (c) the reasons, if any, for the delay in providing the same to the States?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): State/UT-wise details of pending liabilities for material component under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the current Financial Year 2021-22 (as on 11.03.2022) are given at **Annexure**.

(b) to (c): Under Mahatma Gandhi NREGS, States furnish funds release proposals to Government of India. Fund release to the States is a continuous process and Central Government is committed to making funds available to States for the implementation of the Scheme. The Ministry release funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the State.

Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No. 1709 dated 16.03.2022

State/UT-wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the current Financial Year 2021-22 (as on 11.03.2022)		
Sl. No.	States	Material liabilities (Rs. in crore)
1	ANDHRA PRADESH	1036.89
2	ARUNACHAL PRADESH	38.14
3	ASSAM	125.71
4	BIHAR	544.86
5	CHHATTISGARH	285.80
6	GOA	0.01
7	GUJARAT	187.53
8	HARYANA	43.13
9	HIMACHAL PRADESH	137.08
10	JAMMU AND KASHMIR	94.97
11	JHARKHAND	228.19
12	KARNATAKA	791.70
13	KERALA	177.25
14	LADAKH	2.31
15	MADHYA PRADESH	899.98
16	MAHARASHTRA	107.63
17	MANIPUR	129.05
18	MEGHALAYA	210.01
19	MIZORAM	1.02
20	NAGALAND	32.18
21	ODISHA	323.57
22	PUNJAB	190.73
23	RAJASTHAN	1057.54
24	TAMIL NADU	541.60
25	TELANGANA	78.48
26	TRIPURA	31.10
27	UTTAR PRADESH	821.95
28	UTTARAKHAND	137.55
29	WEST BENGAL	1604.81
30	ANDAMAN AND NICOBAR	0.08
31	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00
	Total	9,860.85